

will be placed on the Table of the Sabha.

(b) Unless all the applications are disposed of, it will not be possible to say to what extent compensation pool would be affected by the restoration of properties under section 16 of the Administration of Evacuee Property Act.

CHROME ORE

362. Shri M. S. Gurupadaswamy: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applications received for the export of chrome ore after the revised policy on export;

(b) the number of licences so far given for such export;

(c) the average price of the ore in the country;

(d) the price prevailing in the international markets; and

(e) the present stock position in the country?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). No application has been received nor any licence issued for export of chrome ore after the announcement of the revised policy of free licensing of chrome ore from 27th September, 1954.

(c) and (d). According to information available, the internal price varies from Rs. 75 to Rs. 90 per ton, f.o.r. loading station, according to grades. The external price for corresponding grades was about Rs. 130 to Rs. 140 per ton f.o.b. American Ports.

(e) Mined stocks were about 1,05,000 tons in the beginning of September, 1954, and the known deposits are now placed at 2 million tons. There are some unknown deposits which have not yet been surveyed.

DOCUMENTARY FILMS AND NEWSREELS

363. Shri B. D. Shastri: Will the Minister of Information and Broadcasting be pleased to state:

(a) the number and details of documentary films and newsreels produced during 1954-55;

(b) the languages in which these have been produced; and

(c) the total amount spent on the production of these documentary films?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). A statement is laid on the Table of the House. [See Appendix II, annexure No. 60.]

(c) Direct and indirect expenses are incurred on the production of documentaries by the Films Division. In the absence of regular cost accounting it would be difficult to state with any precision what the total expenses of any documentary are.

MUSIC CONFERENCE

364. Shri D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether a Music Conference was convened by the All India Radio during 1953-54; and

(b) if so, what were its main functions?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No Music Conference was convened by All India Radio during 1953-54.

(b) Does not arise.

PRIME MINISTER'S NATIONAL RELIEF FUND

365. Dr. Ram Subhag Singh: Will the Prime Minister be pleased to state the amounts given to the different States during the current financial year from the Prime Minister's National Relief Fund (i) as Flood Relief, and (ii) as Drought Relief?

The Prime Minister and Minister of External Affairs and Defence (Shri